

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -**
Cyber Crime - Workshop -3 for Judicial Officers of various States of India scheduled to be held on 10th and 11th February, 2024 at the Telangana State Judicial Academy, Secunderabad in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague - Nomination of Judicial Officers of the State of Telangana to participate in the Cyber Crime - Workshop at the Academy - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. Letter Roc.No.76/2024/TSJA/TSJA-Sec-bad dated 01.02.2024 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's Proceedings Roc.No.1367/SO/2023, dated 07.02.2024.

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ORDER ROC.NO. 524/2024 - B.SPL., DATED: 09.02.2024

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.2, vide High Court's proceedings 2nd read above, are nominated to participate in Cybercrime Workshop-3 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI) Institute, Prague scheduled to be held on 10.02.2024 and 11.02.2024 [SE-20] at Telangana State Judicial Academy, Secunderabad.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. S.SWATHI REDDY, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.
2.	SRI BRUNGI SRINIVASULU, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Hanumakonda.
3.	SRI MOHD. ABDUL JAVEED PASHA, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Khammam.	I Additional Senior Civil Judge - cum- I Additional Assistant Sessions Judge, Khammam.
4.	SRI G.SRINIVAS, Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.

5.	SMT. G.BHANUMATHI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Badradri Kothagudem.	Senior Civil Judge-cum-Asst. Sessions Judge, Sathupally, Khammam District.
6.	SMT. R.SREELEKHA, Senior Civil Judge-cum-Asst. Sessions Judge, Rajanna Sircilla.	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada.
7.	SMT. P.SRIVANI, Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar.
8.	SRI M.RADHA KRISHNA CHAHAVAN, PrL Senior Civil Judge-cum- Asst. Sessions Judge, Sangareddy.	Senior Civil Judge -cum- Assistant Sessions Judge, Zaheerabad.
9.	SRI CH.JITENDHAR, Senior Civil Judge-cum-Asst. Sessions Judge, Medak.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.
10.	SRI K.JAYARAM REDDY, Senior Civil Judge-cum-Asst. Sessions Judge, Jayashankar Bhupalapally.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Hanumakonda.
11.	SRI K.PRASAD, Senior Civil Judge-cum-Asst. Sessions Judge, Jagtial.	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada.
12.	SMT M.SANDYA RANI, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.
13.	SMT. V.RAJANI, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.	Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.
14.	SMT. T.MADHAVI, Senior Civil Judge-cum-Asst. Sessions Judge, Mulugu.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Hanumakonda.
15.	SMT. G.KAVITHA DEVI, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Jogulamba Gadwal.	Additional Senior Civil Judge -cum- Additional Asst. Sessions Judge, Jogulamba Gadwal.
16.	SMT. M.ARUNA, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada.
17.	MS. T.NAGARANI, Senior Civil Judge-cum-Asst. Sessions Judge, Kamareddy.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor, Nizamabad District.

18.	SRI K.DASARADHA RAMAIAH, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Yadadri Bhongir.	Secretary, District Legal Services Authority, Nalgonda
19.	SRI D.V.R.TEJO KARTHIK, Prl. Senior Civil Judge-cum- Prl.Asst. Sessions Judge, Nalgonda.	Senior Civil Judge -cum-Assistant Sessions Judge, Miryalaguda.
20.	SRI N.SRIKANTH BABU, Prl. Senior Civil Judge-cum- Prl.Asst. Sessions Judge, Nizamabad.	Secretary, District Legal Services Authority, Nizamabad.
21.	K.YUVA RAJA, Senior Civil Judge-cum-Assistant Sessions Judge, Kumuram Bheem Asifabad.	Addl. Senior Civil Judge -cum-Asst. Sessions Judge, Mancherial.
22.	SRI M.SAI KUMAR, Senior Civil Judge-cum-Asst. Sessions Judge, Warangal at Hanumakonda.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Hanumakonda.
23.	SMT. PRAMILA JAIN, Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.	Secretary, District Legal Services Authority, Adilabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Workshop.

In case, the officers mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Workshop, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Principal District And Sessions Judges:
 - 1) Adilabad
 - 2) Kumuram Bheem Asifabad
 - 3) Karimnagar
 - 4) Jagtial
 - 5) Rajanna Sircilla
 - 6) Khammam
 - 7) Badradri Kothagudem
 - 8) Mahabubnagar
 - 9) Jogulamba Gadwal
 - 10) Wanaparthy
 - 11) Narayanpet
 - 12) Sangareddy
 - 13) Medak
 - 14) Siddipet
 - 15) Nalgonda
 - 16) Suryapet
 - 17) Nizamabad
 - 18) Kamareddy
 - 19) Yadadri Bhongir
 - 20) Hanumakonda
 - 21) Warangal
 - 22) Jangaon
 - 23) Mahabubabad
 - 24) Mulugu
 - 25) Jayashankar Bhupalapally
6. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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